

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8571/2018

DINESH KUMAR & ORS.

Appellant(s)

VERSUS

STATE OF U.P & ORS.

Respondent(s)

(only I.A. No. 99791/2019 in C.A. No. 8571/2018 is to be listed
(IA No. 99791/2019 - CLARIFICATION/DIRECTION)

Date : 13-08-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE SURYA KANTFor Appellant(s) Mr. P.N. Misra, Sr. Adv.
Mr. Vishwajit Singh, AOR
Mr. Pankaj Singh, Adv.
Ms. Ridhima Singh, Adv.For Respondent(s) Mr. R.B. Singhal, Sr. Adv.
Mr. Abhishek Chaudhary, AORUPON hearing the counsel the Court made the following
O R D E RI.A. No. 99791/2019:

Issue notice.

Learned counsel is permitted to file counter affidavit within
a period of two weeks from today. Rejoinder affidavit within one
week thereafter.

List after three weeks.

(R. NATARAJAN)
COURT MASTER (SH)(RENU DIWAN)
ASSISTANT REGISTRAR